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(2025) 01 KL CK 0007 High Court Of Kerala

Case No: Transfer Petition (Crl) No.104/2023

Thushara M.M APPELLANT

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Jithesh .M RESPONDENT

Date of Decision: Jan. 10, 2025

Hon'ble Judges: Dr. Kauser Edappagath, J

Bench: Single Bench

Advocate: V.V.Surendran, P.A.Harish, Arun Krishna Dhan, Arjun Sreedhar, T.K.Sandeep,

Alex Abraham, Swetha R., Harikrishnan P.B.

Final Decision: Disposed Of

Judgement

Dr. Kauser Edappagath, J

- 1. This transfer petition has been filed to transfer M.C.No.255/2023 on the files of the Family Court, Kozhikode to the Family Court, Kannur.
- 2. I have heard both sides.
- 3. The petitioner is the wife and the 1st respondent is the husband. It is submitted that O.P.No.663/2023 between the petitioner and the 1st respondent

is now pending before the Family Court, Kannur. Moreover, the petitioner is a resident of Kannur.

It is settled that while considering the transfer petitions in family matters, the convenience of wife should be given predominance. Accordingly, this

transfer petition is allowed. M.C.No.255/2023 pending on the fies of the Family Court, Kozhikode is withdrawn and transferred to the Family Court,

Kannur for trial and disposal.